

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00137/2019

IN

ORIGINAL APPLICATION NO.170/00232/2018

DATED THIS THE 09TH DAY OF DECEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

G.S. Ravindra,
S/o Sri G. Suryanarayana Rao,
Aged about 61 years,
Former Assistant Director,
National Institute for Miners' Health
Marikuppam Post, K.G.F- 563 119
Kolar District, Karnataka.
Residing at No. 88, 2nd Cross,
BSK III Stage, III Phase, 5th Block,
Bangalore – 560 085

....Petitioner

(By Advocate Shri B.S. Venkatesh Kumar - through video conference)

Vs.

1. Shri Anil Gopishankar Mukim,
Secretary to Government, Ministry of Mines
No. A-320, Shastri Bhavan,
Rajendra Prasad Road,
New Delhi – 110 001

2. Dr. Anupam Agnihotri,
Director,
National Institute for Miners' Health
C/o JNARDDC Campus,
Opp. Wadi Police Station,

Amaravathi Road,
Nagpur – 440 023

....Respondents

(By Shri S. Prakash Shetty, Counsel for Respondent No. 2 and
Shri Sayed S Kazi, Counsel for Respondent No. 1 - through video
conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After arguing the matter for some time, learned counsel for the petitioner wishes to withdraw the present Contempt Petition with liberty to file a fresh one with better particulars.

2. Accordingly, the CP is dismissed as withdrawn with liberty as aforesaid.
3. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/